

THE HIGH COURT OF MANIPUR AT IMPHAL
MANTRIPUKHRI : MANIPUR

NOTICE INVITING SEALED RATE QUOTATIONS

Imphal, the 26th April, 2018

No. HCM/C-46/98-A&E/III. Tender in the prescribed format duly filled and sealed addressed to the undersigned are invited from the reputed firms for supply of original PRINTER CARTRIDGES/TONER (HP 88(A), HP 78(A), HP 12 (A), Canon Cartridge 103/303/703, 925, 328 to this Registry. The quotation papers shall be received by this Registry upto **11.00 a.m. of the 11th May, 2018** and the sealed quotation papers shall be opened on the same day at 1.00 p.m. in the presence of the quotationist(s), if any. The rates should be quoted clearly inclusive of all other charges like GSTs etc.

The quality, name of the brand and company's prescribed warranty period shall be mentioned clearly.

Right to accept any offer and reject the lowest rates or all the quotation papers received is reserved without assigning any reason thereof.

Tender documents indicating full details may be collected from the office of the undersigned on any working day between 10.00 a.m. to 3.00 p.m. upto 10th May, 2018.

Sd/-

REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Imphal, the 26th April, 2018

Endt. No. HCM/C-46/98-A&E/III/6586-70
Copy to :

1. The CPC, High Court of Manipur
for uploading the same in the official website of this Registry.
2. The Editor
 - i) The Naharolgi thoudang (Manipuri)
 - ii) The Sangai Express (English)*- For publication of the above notice in the newspaper within 6cmsX2 cols for one day and submit the bill in triplicate copies for early payment.*
3. Notice Board.
4. Order Book/Guard File.
5. Concerned File.

A. Ganeswar Sharma

REGISTRAR GENERAL
HIGH COURT OF MANIPUR

